



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक ३२]

गुरुवार, जुलै ३१, २०१४/श्रावण ९, शके १९३६

[पृष्ठे ३, किंमत : रुपये २७.००

असाधारण क्रमांक ९२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Universities (Amendment) Ordinance, 2014 (Mah. Ord. XVI of 2014), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SANGITRAO PATIL,
I/c. Principal Secretary to Government,
Law and Judiciary Department.

(Translation in English of the Maharashtra Universities (Amendment) Ordinance, 2014 (Mah. Ord. XVI of 2014), published under the authority of the Governor).

HIGHER AND TECHNICAL EDUCATION DEPARTMENT

Madam Cama Marg, Hutatma Rajguru Chowk, Mantralaya
Mumbai 400 032, dated the 31st July 2014.

MAHARASHTRA ORDINANCE No. XVI OF 2014.

AN ORDINANCE

further to amend the Maharashtra Universities Act, 1994.

WHEREAS both Houses of the State Legislature are not in session;

Mah. XXXV of 1994. AND WHEREAS the Governor of Maharashtra is satisfied that circumstances exist which render it necessary for him to take immediate action further to amend the Maharashtra Universities Act, 1994, for the purposes hereinafter appearing;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of article 213 of the Constitution of India, the Governor of Maharashtra is

(१)

hereby pleased to promulgate the following Ordinance, namely:-

Short title and commencement. **1.** (1) This Ordinance may be called the Maharashtra Universities (Amendment) Ordinance, 2014.

(2) It shall come into force at once.

Amendment of Schedule I, in entry 2, in column (2), for the words " The University of Pune ", the words " The Savitribai Phule Pune University " shall be substituted. **2.** In the Schedule to the Maharashtra Universities Act, 1994, in Part Mah XXXV of 1994.

STATEMENT

The Management Council of the Pune University has, considering the precious and valuable work and as well as great effort and reputation of Smt. Savitribai Phule in the field of Education and Women Education and in order to keep hard exemplary and ideas before the future generation, by its resolution, recommended to the State Government to extend the name of the University of Pune as Savitribai Phule Pune University. The Government has also received various representations from the people's representatives in this regard. After considering the said resolution and representations received in this behalf, the State Government considers it expedient to extend the name of Pune University as Savitribai Phule Pune University, by amending the Maharashtra Universities Act, 1994 (Mah. XXXV of 1994) suitably.

As both Houses of the State Legislature are not in session and the Governor of Maharashtra is satisfied that circumstances exist which render it necessary for him to take immediate action further to amend the Maharashtra Universities Act, 1994 (Mah. XXXV of 1994), for the purposes aforesaid, this Ordinance is promulgated.

Mumbai,

Dated the 25th July 2014.

K. SANKARANARAYANAN,

Governor of Maharashtra.

By order and in the name of the Governor of Maharashtra,

SANJAY KUMAR,

Principal Secretary to Government.